

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th SEPTEMBER, 2022, 10:30 A.M.

CP (IB) No. 39/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Agarwal Steel Industries -Vs- Goyal Energy & Steel Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. CA Arun Kumar Gupta, Adv
Mr. Venugopal Mahapatra, Adv.
Ms. Madhuja Barman, Adv.

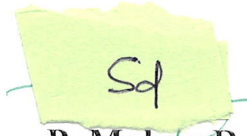
For Respondent (s)

Mr. Gopinath Nayak, CS

ORDER

Ld. Counsel Mr. V. Mohapatra appears on behalf of the petitioner/operational creditor i.e., Agarwal Steel Industries along with Ld. Authorized Representative CA, Mr. Arun Kumar Gupta. Respondent is represented by Ld. Authorized Representative CS Mr. Gopinath Nayak. It is submitted by the petitioner side that the matter has been amicably settled out of court as such they seek permission to withdraw this petition. In consideration of the submission of both sides, permission is granted for the same. Petition is disposed of as withdrawn.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)